IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF TECHNO POWER COMBINES PRIVATE LIMITED
CIN :U29303TN1995PTC032703
Date of commencement of CIRP: 2nd September 2021

LIST OF CREDITORS
Summary as on 3rd October 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Other than workmen and employees and Government dues)
Annexure - 8

Amount in Rs.

S.NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC					
1	Elektronika Sales Private Limited	18-09-2021	15,18,327	15,18,327	Supplier	-	-	-	-	-	-	-	-	